

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) The Task Force on LSI/VLSI semi-conductor circuits has recently submitted Part I of its report to the Department of Electronics, Government of India.

(b) The report is under the consideration of the Government.

Sick Units

2917. **SHRI PIUS TIRKEY:** Will the Minister of INDUSTRY be pleased to state:

(a) the total number of sick industries in the current year;

(b) the amount of bank credit involved in the sick industries; and

(c) the action being initiated by Government to assist the potentially viable units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S. M. KRISHA): (a) and (b). Data on sick units assisted by banks is being collected by the Reserve Bank of India as per the definition of sickness adopted by it. According to the latest information (provisional) furnished by the Reserve Bank of India, there were 26,758 sick industrial units as at the end of December, 1981 and the total bank credit outstanding from them was Rs. 2026 crores.

(c) To meet the situation of growing incidence of industrial sickness in the country the Government have announced certain policy measures for guidance of Central Ministries, State Governments and Financial Institutions. The salient features of the guidelines were furnished in reply to the Lok Sabha Unstarred Question No. 4974 on 24th March, 1982.

Lathi charge on Tibbia College Students

2918. **SHRI PIUS TIRKEY:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that peaceful demonstration of the students of Tibbia Coll-

ege, Karol Bagh, Delhi had been lathi charged twice by the police on 3 February, 1983;

(b) if so, the details of incidents that led to the lathi-charge by the police; and

(c) the number of students injured and hospitalised after the police lathi-charge?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). A complaint was lodged with Police Station Original Road, Karol Bagh, Delhi, on 3-2-1983 that students of Tibbia College were manhandled by a mob consisting of workers of a political party, and the residents of the college complex were stoned and beaten with lathis which resulted in injuries to two students. It was further reported that the students had to take refuge in the college hostel, and the furniture of the college was also damaged by the mob.

On 4-2-83 at 2.45 PM, about 300 students of the college came to the Police Station Original Road, and shouted slogans against the Police. They entered the office of the Station House Officer, demanding action against the persons who had attacked the students on 3-2-1983. The students became violent and started damaging the Police Station's property and grappling with the Police personnel. They were pushed out of the rooms, and in the scuffle six Police personnel and 14 students sustained simple injuries and case have been registered in respect of the above two incidents and the same are under investigation.

Loss suffered in Kudremukh

2919. **SHRI PIUS TIRKEY:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether he is aware of the news item published in "The Week", dated February 6-12-1983, captioned "Kudremukh Rs. 577 crore for nothing";

(b) what are the details of the loss suffered in Kudremukh; and